GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.515 TO BE ANSWERED ON 6TH DECEMBER, 2023

IMPLEMENTATION OF PMGKAY

515. DR. VISHNU PRASAD M.K.: SHRI T.R.V.S. RAMESH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government is aware of the fact that some State Governments are not properly implementing PM Garib Kalyan Anna Yojana (PMGKAY);

(b) if so, the facts and reasons therefor;

(c) whether the Government has any proposal to extend this programme beyond December 2023; and

(d) if so, the details in this regard?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): The Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities pertain with the State/UT. Hence, as and when complaints for NFSA or any State/UT are received in the Department from individuals, organizations, through media reports etc. regarding any irregularities in the functioning of the TPDS, they are forwarded to the concerned State/UT Governments for inquiry and appropriate action.

There is no report from any State/UT regarding discrepancies in distribution of foodgrains under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).

(c) & (d): The Central Government, in order to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act has decided to continue to provide free food grains to about 81.35 crore NFSA beneficiaries (i.e. Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries) under the PMGKAY for a period of five years with effect from 1st January, 2024.
